

List of cases in which Electronic Service of process has taken place during the month of November 2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date Electronic Service Process	of
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL					
2	SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC	CENTRAL	NIL					
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL					
4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL					
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL					
6	SH. PARAMJIT SINGH, DISTRICT JUDGE (COMMERCIAL)-06, CENTRAL	CENTRAL	NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL					
8	SH. DINESH BHATT, DISTRICT JUDGE (COMMERCIAL COURT)-01	West	NIL					
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL					
10	SH. ANURAG JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL					
11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	CS (COMM.) - 810/2022	M/S. MEDIA DEKHO SERVICES P. LTD. VS. MOHIT KR. PRO.	-	23.09.2022	01.11.2022	
			CS (COMM.) - 810/2022	M/S. MEDIA DEKHO SERVICES P. LTD. VS. MOHIT KR. PRO.	-	23.09.2022	01.11.2022	
			CS (COMM.) - 340/2022	M/S. NARENDER GOEL VS. AGTECH INDUSTRIES P. LTD.	-	11.04.2022	02.11.2022	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS (COMM.) - 530/2022	ECOM EXPRESS P. LTD. VS. M/S. DATAWIND INDUSTRIES PVT. LTD.	-	06.06.2022	11.11.2022	
			CS (COMM.) - 798/2022	M/S FEDERAL BANK LTD Vs KRISHNA KUMAR V M	-	19.09.2022	11.11.2022	
			CS (COMM.) - 802/2022	DELHIVERY LTD Vs VIMAL PLAST INDIA PVT LTD	-	20.09.2022	11.11.2022	
			CS (COMM.) - 802/2022	DELHIVERY LTD Vs VIMAL PLAST INDIA PVT LTD	-	20.09.2022	11.11.2022	
			CS (COMM.) - 851/2022	TRESOR SYSTEMS PVT. LTD. Vs MIRUM DIGITAL PVT. LTD.	-	18.10.2022	14.11.2022	
			CS (COMM.) - 851/2022	TRESOR SYSTEMS PVT. LTD. Vs MIRUM DIGITAL PVT. LTD.	-	18.10.2022	14.11.2022	
			CS (COMM.) - 851/2022	TRESOR SYSTEMS PVT. LTD. Vs MIRUM DIGITAL PVT. LTD.	-	18.10.2022	14.11.2022	

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			CS (COMM.) - 823/2022	MRS MANJU BHARDWAJ Vs VINAY GARG	-	01.10.2022	19.11.2022	
			CS (COMM.) - 823/2022	MRS MANJU BHARDWAJ Vs VINAY GARG	-	01.10.2022	19.11.2022	
			CS (COMM.) - 823/2022	MRS MANJU BHARDWAJ Vs VINAY GARG	-	01.10.2022	19.11.2022	
			CS (COMM.) - 781/2022	PETROPOL INDIA LIMITED Vs TDI INFRACORP INDIA LTD	-	14.09.2022	22.11.2022	
			CS (COMM.) - 608/2022	IDBI BANK LIMITED Vs MRS MANPREET KAUR BINDRA	-	11.07.2022	22.11.2022	
12	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03	NEW DELHI	NIL					
13	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
14	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS(COMM.) 412/2021	IFFCO-MC CROP SCIENCE PVT. LTD. VS LALGANJ LAGUA SAMABAY KRISHI UNNAYAN SAMITI LTD.	SHUBHAM SAIGAL	08.12.2021	02.11.2022	
			OMP(I) (COMM.)112 4/2022	AAPKA HUMDUM SOLUTIONS AND SERVICES LLP VS ARVIND KUMAR AND ORS.	YATIKA CHOUDHARY	12.10.2022	03.11.2022	
			CS(COMM.) 551/2022	IFFCO-MC CROP SCIENCE PVT. LTD. VS AGRI JUNCTION	SHUBHAM SAIGAL	19.09.2022	04.11.2022	
			CS(COMM.) 550/2022	IFFCO-MC CROP SCIENCE PVT. LTD. VS PANKAJ KUMAR SARKAR	SHUBHAM SAIGAL	19.09.2022	04.11.2022	
			CS(COMM.) 555/2022	MAX HEALTHCARE INSTITUTE LTD. VS M/S. SHASMITH TECHNOLOGIES PVT. LTD.	SIDDHARTH VARSHNEY	21.09.2022	04.11.2022	

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			CS(COMM.) 17/2022	IFFCO-MC CROP SCIENCE PVT. LTD. VS PAPPU BEEJ BHANDAR	SHUBHAM SAIGAL	09.02.2022	07.11.2022	
			CS(COMM.) 537/2022	IFFCO-MC CROP SCIENCE PVT. LTD. VS SRI LAKSHMI NARASIMHA HYBRID SEEDS	SHUBHAM SAIGAL	12.09.2022	07.11.2022	
			CS(COMM.) 538/2022	IFFCO-MC CROP SCIENCE PVT. LTD. VS IFFDC, KBSK - RABINL HOQUE	SHUBHAM SAIGAL	12.09.2022	07.11.2022	
			CS(COMM.) 539/2022	IFFCO-MC CROP SCIENCE PVT. LTD. VS IFFDC KRISHAK KENDRA	SHUBHAM SAIGAL	12.09.2022	07.11.2022	
			CS(COMM.) 579/2022	M/S. PREVISE SECURITY AND LEGAL CONSULTANTS PVT LTD. VS PROCONNECT SUPPLY CHAIN SOLUTIONS LTD.	MANISH SHARMA	11.10.2022	09.11.2022	

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			CS(COMM.) 210/2022	M/S. ZELLEVEN LIFESCIENCE PVT. LTD. V/S. M/S. TEAJAS PHARMA AND ORS.	PAWAN SHARMA	29.03.2022	10.11.2022	
			CS(COMM.) 498/2022	ANI MEDIA PVT. LTD. VS MR. DIGVIJAY SINGH MATHUR	SIDHANT KUMAR	30.08.2022	15.11.2022	
			CS(COMM.) 509/2022	THREE ACES GLOBAL LOGISTICS PVT. LTD. VS MAHLE AND FILTER SYSTEMS PVT. LTD.	UDAY KUMAR	02.09.2022	16.11.2022	
			CS(COMM.) 508/2022	EMU LINES PVT. LTD. VS IQBAL SINGH	UDAY KUMAR	02.09.2022	16.11.2022	
			CS(COMM.) 497/2022	EMU LINES PVT. LTD. VS GDCM LOGISTICS SERVICES PVT. LTD.	UDAY KUMAR	29.08.2022	16.11.2022	

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			CS(COMM.) 496/2022	EMU LINES PVT. LTD. VS VERBIO INDIA PVT. LTD.	UDAY KUMAR	29.08.2022	16.11.2022	
			CS(COMM.) 525/2022	BANK OF BARODA VS GUNEET KAUR	SUDHA SHUKLA	07.09.2022	16.11.2022	
			CS(COMM.) 550/2022	IFFCO-MC CROP SCIENCE PVT. LTD. VS PANKAJ KUMAR SARKAR	SHUBHAM SAIGAL	19.09.2022	17.11.2022	
			CS(COMM.) 551/2022	IFFCO-MC CROP SCIENCE PVT. LTD. VS AGRI JUNCTION	SHUBHAM SAIGAL	19.09.2022	17.11.2022	
			CS(COMM.) 531/2022	STATE BANK OF INDIA VS SH. HITESH KUMAR	GOPAL CHAND SHARMA	09.09.2022	18.11.2022	

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			CS(COMM.) 523/2022	POLO/LAUREN COMPANY L.P. VS CASABLANCE APPARELS PVT. LTD.	S.K. BANSAL	05.09.2022	19.11.2022	
			CS(COMM.) 533/2022	CANARA BANK VS SUDHIR KR. DWIVEDI	ANSHUMAN SRIVASTAVA	09.09.2022	21.11.2022	
			CS(COMM.) 532/2022	CANARA BANK VS GURJEET SINGH AND ANR.	ANSHUMAN SRIVASTAVA	09.09.2022	21.11.2022	
			CS(COMM.) 526/2022	HUGO BOSS TRADE MARK MGMT. GMBH & CO. KG VS. FAEZ T/AS BIG BOSS	S.K. BANSAL	07.09.2022	21.11.2022	
			CS(COMM.) 594/2022	METSO OUTOTEC CORPORATION AND ANR. VS KAUSHIK MAJUMDAR AND ORS.	KAUSTUBH SINHA	13.10.2022	23.11.2022	

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			CS(COMM.) 577/2022	M/S. PSYCHOTROPICS INDIA LTD. VS M/S. DROOLS PET FOOD PVT. LTD. AND ANR.	SANJAY AGGARWAL	11.10.2022	23.11.2022	
			CS(COMM.) 528/2022	CANARA BANK VS M/S. ATUL RATHORE	NILENDU VATSYAN	08.09.2022	25.11.2022	
			CS(COMM.) 352/2020	PUNJAB NATIONAL BANK VS MR. NAWAB AND ANR.	SARVJEET YADAV	19.11.2022	25.11.2022	
			CS(COMM.) 548/2022	HOLISOL LOGISTICS PVT. LTD. VS EASTMAN AUTO AND POWER LTD. AND ANR.	PAWAN KARWANI	16.09.2022	28.11.2022	
			CS(COMM.) 565/2022	EXCLUSIVE MOTORS PVT. LTD. VS DEEPAK DARIYANI	VIDHI UDAY SHANKAR	27.09.2022	28.11.2022	

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			CS(COMM.) 569/2022	ARTI SEHRAWAT VS M/S. SHIV GLITZ HOTEL AND RESORTS LLP	BIJAN KUMAR SINGH	30.09.2022	28.11.2022	
			CS(COMM.) 570/2022	ARTI SEHRAWAT VS M/S. FAIRLIE HOTEL AND RESORTS PVT. LTD.	BIJAN KUMAR SINGH	30.09.2022	28.11.2022	
15	SH. SANJEEV AGGARWAL	South	NIL					
16	SH. MUKESH KUMAR GUPTA	South	493/2022	Union bank of india vs M/s Bombay collection	29.08.2022	Ritu Rastogi	09-11-2022	
			281/2022	icci bank of aamir khan	27-04-2022	njan and compa	10-11-2022	

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			371/2022	jubilant food works limited vs amsience developers and infrastructure		09-06-2022	ayank Mahend	10-11-2022
			247/2022	Pace creation vs Green line		19-04-2022	marendra kumar	14-11-2022
			402/2022	canara bank vs Mr vinod jain		08-07-2022	hemant kumar	16-11-2022
			463/2022	M/s Ramp vs M/s danj entertainment and anr		16-08-2022	harmendra vern	1811-2022
			444/2022	M/s babbar hospitality and toursim pvt ltd vs Naintal homes and resort ltd		30-07-2022	vikas sareen	18-11-2022

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			474/2022	Mood craft tenchnogies vs Picture time digiplex		20-08-2022	B.p sharma	21-11-2022
			412/2022	M/s sanvin fincap pvt ltd vs Mrs. Jaitum begum		14-07-2022	hanchal sharma	23-11-2022
			413/2022	umang midha vs Agro craft earth llp		14-07-2022	Nakul chaudhary	23-11-2022
			322/2022	canara bank vs vijay kumar		21-05-2022	shuman srivastava	25-11-2022
			238/2022	M/s mate india pvt ltd vs sadar		18-04-2022	rajat gaur	28-11-2022

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			409/2022	Idbi bank ltd vs Mrs.karuna singh		14-07-2022	vivek kumar	30-11-2022
			401/2022	IccI bank vs shiv shankar bajaj		08-07-2022	C. Prakash	30-11-2022
17	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)-01	SOUTH-EAST	NIL					
18	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH-EAST	NIL					

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19	SH. AJAY KUMAR JAIN	SOUTH-EAST						
20	MS. ANU GROVER BALIGA	SOUTH-EAST						
21	MS AGGARWAL GUPTA PREETI	SOUTH-EAST						
22	MS NIRJA BHATIA	SOUTH-EAST						

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23	SH. RAJESH KUMAR SINGH		CS/DJ/440/22		MEENAKSHI KALRA	27.05.2022	29.11.2022
			CS/COMM/586/22		ANIL SHARMA	07.06.2022	29.11.2022
			CS/COMM/398/22		SANYAM JAIN	20.04.2022	28.11.2022
			CS/COMM/471/22		PANKAJ KUMAR	20.05.2022	26.11.2022
				M/S TRIMLINE COMPUTERS & ORS.			

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			CS/COMM/353/22		ABHISHEK AGGARWAL	12.04.2022	23.11.2022	
			CS/COMM/456/22		SADRE ALAM	17.05.2022	21.11.2022	
			CS/COMM/459/22	RESIDEO INTERNATIONAL (INDIA) PVT. LTD. VS PULSE AUTOMATION PVT LTD. & ORS.	AJEYO SHARMA	07.05.2022	21.11.2022	
			CS/COMM/523/22	M/S AJAY INDUSTRIAL CORPORATION LTD. Vs M/S APARAJITA ENGICON PVT LTD.	NAVNEET SHARMA	27.05.2022	19.11.2022	

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			CS/COMM/397/22	PRECISION TESTING MACHINEDS PVT LTD. Vs SANTOSH KUDAMBALE	MANOJ KUMAR	22.04.2022	19.11.2022	
			CS/COMM/363/22	PUNJAB NATIONAL BANK VS SABINA GUPTA	SHEEPALI PATIAL	18.04.2022	17.11.2022	
			CS/COMM/564/22	AZMARQ TECHNOVATION PVT LTD. Vs ONE6oLABS TECH SOLUTIONS, LLP & ORS.	PUNEET AHUJA	03.06.2022	17.11.2022	
			CS/COMM/565/22	M/S ROOTS MULTICLEAN LTD. Vs M/S D.D ENTERPRISES	LUKESH ANAND VASHISHTA	03.06.2022	17.11.2022	

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		SOUTH-EAST	CS/COMM/566/22	JOGINDRA CASTINGS PVT LTD.	SUMER NATH KHANNA	03.06.2022	16.11.2022
			CS/COMM/563/22		HARDIK VASHISTH	03.06.2022	15.11.2022
			CS/COMM/321/22	VISHWANANDA KATHAVEERANAHALI VIDYA AND ORS.	IMRAN ABBAS NAQVI	02.04.2022	10.11.2022
			CS/COMM/321/22	VYOM	ANKUR SINGHAL	08.04.2022	10.11.2022

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			CS/COMM/384/22	RANNA KALPEASH TRIVEDI	AMIT ANAND	08.04.2022	10.11.2022
			CS/COMM/477/22	M/S BANSAL MARBLER & TILES & ORS.	MUKESH KUMAR	21.05.2022	03.11.2022
			CS/COMM/417/22	M/S ATHELESIS EOK & ORS.	ADITYA CHOPRA	18.04.2022	03.11.2022
			CS/COMM/533/22	SUDHA FRP ENTERPRISES	SANJEEV KUMAR GOYAL	28.05.2022	03.11.2022

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			CS/COMM/574/22	M/S UNIVERSAL MART	KARAN CHAWLA	30.05.2022	02.11.2022	
			CS/COMM/575/22		SUBODH KUMAR SINGH	04.06.2022	02.11.2022	
			CS/COMM/454/22	PUNJAB NATIONAL BANK VS M/S MENAKA	NEERAJ SAINI	17.05.2022	02.11.2022	
			CS/COMM/608/22	M/S SOMANY CERAMICS LTD. VS M/S SKYLINE INFRATECH PVT LTD.	ANCHIT SHARMA	09.06.2022	30.11.2022	

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			OMP (COMM)23/22	KEW PRECISION PVT LTD. & ORSINTEC CAPITAL LTD.	MOHIT CHAUDHARY	03.06.2022	17.11.2022
24	SH. SANJAY SHARMA-I	EAST	NIL				
25	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02		NIL				
26	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-EAST			ATUL PARMAR	11.08.2021	05.11.2022
			CS-160/2021	RAJVEER BHARTI GOS			
					SHAEED AHMED	04.10.2021	10.11.2022
			CS-241/2021	M/S BLUE VIRUS JEAN			
				RAMAKANT SHUKLA	24.12.2021	09.11.2022	
			CS-323/2021	BHASKAR TIWARI VS C			

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS(COMM)-84/2022	THE PURVANCHAL CO-OP URBAN SOCIETY VS ANAND SWAROOP PANDEY	DHARMENDR	16.08.2022	05.11.2022	
			CS(COMM)-84/2022	THE PURVANCHAL CO-OP URBAN SOCIETY VS ANAND SWAROOP PANDEY	DHARMENDR	16.08.2022	25.11.2022	
			CS-189/2020	M/S BRIJWASI TRADING CO VS M/S R.K. BATTERY AND INVERTER	S. CHATURVEDI	22.12.2020	18.11.2022	
27	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	CS(COMM) 475/2022	NEERAJ TEXTILES HUB VS MANISH ARORA	MR PRASHANT KUMAR SHARMA	06.03.2020	14.11.2022	
			CS(COMM) 400/2022	M/S AKSHAY ENTERPRISES VS M/S LAXMI TRADING CO.	MR MANOJ KUMAR	16.03.2022	02.11.2022	
			CS(COMM) 234/2022	GUPTA TEXTILES VS NEW AHUJA TRADERS	SH ANKIT	30.03.2022	09.11.2022	

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			CS(COMM) 295/22	M/S RAJDHANI FLOUR MILLS LTD VS MOOL CHAND GUPTA	MR PAWAN KUMAR	27.04.2022	10.11.2022
			CS(COMM) 411/2022	M/S MOVEMENT COLLECTION VS ANKIT CHAUHAN	MR RAJESH MITTAL	05.07.2022	02.11.2022
			CS(COMM) 536/22	HARYANA ENTERPRISES VS DEEPAK HOSSERY	M/S MR TUSHAR KWATRA	22.09.2022	28/11/2022
28	MS. SUKHVINDER KAUR		NIL				
29	SH. SURENDER S. RATHI		NIL				
30	MS. SAVITA RAO		NIL				
31	SH. GURDEEP SINGH, JUDGE (COMMERCIAL)	North-West	NIL				
32	SH. VIRENDER BHATT, JUDGE (COMMERCIAL COURT)	North	NIL				
33	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	NIL				

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34	SH. BHUPESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02		NIL				
35	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03		NIL				
Total					95		